

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 101
(IBPP)-01(PB)/2023

IN THE MATTER OF:
RG Residency Pvt Ltd

... Petitioner/Applicant

Order under Section 54C (1) of (IBC) (Pre-Packaged).

Order delivered on 16.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE (TECHNICAL)

PRESENT:
For the Applicant : None

ORDER

New IA-1719/2024

Let the matter be placed before the Regular Principal Bench **on**
22.04.2024.

The IRP Mr. Rajeev Lochan is directed to remain physically
present on the next date of the hearing.

-sd-
(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)

-sd-
(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)